

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No.21081 of 2015

(Arising out of Order-in-Original No.7/2014-15-ST dt. 30/01/2015 passed
by Commissioner of Service Tax (LTU), Bangalore)

M/s. DTDC Courier & Cargo Ltd.,

DTDC House,
No.3, Victoria Road,
Bangalore – 560047.

.....Appellant(s)

VERSUS

Commissioner of Central Excise and Service Tax (LTU),

JSS Towers, 100ft Ring Road,
Banashankari 3rd Stage,
Bangalore – 560085

...

.....Respondent(s)

Appearance:

Mr. N. Anand, Advocate for the Appellant

Mr. Dyamappa Airani, Authorised Representative for the Revenue.

Coram:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 21.08.2023

Date of Decision: 20.12.2023

Per: Dr. D.M.Misra

Appeal is allowed. For order, see order of date passed in appeal

No. ST/778/2010.

(D.M. Misra)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)